NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU; HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties – M/s. / Mr.
IA 12/17 in CP 1/16	3.21	Hearing	241	Standard Chartered Pvt. Equity .Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. SNEHA. MADINUR

8861324242

FOR CONVERSE LAW LLP

Respondent No. 1

Selamedina

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for petitioner requested time to submit arguments on IA No.12/2017.

On the request of counsel for petitioner list IA No.12/2017 on 27.04.2017.

MEMBER (J)

MEMBER (T)